

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 29/GT/2020

Date: 24.6.2020

To,

Shri Romesh Kapoor,
Chief General Manager (C & SO),
SJVN Corporate Office Complex, Shanan,
Shimla- 171006, HP

Sir,

Petition No. 29/GT/2020

Subject: Petition for revision of generation tariff of Rampur Hydro Power Station (412 MW) for the period from actual COD of first Unit (i.e. 13.5.2014) to 31.3.2019- Truing-up of tariff determined by the Commission's order dated 26.6.2019 in Petition No. 315/GT/2018

Ref: Your letter dated 19.6.2020

With reference to your letter dated 19.6.2020 on the above-mentioned subjects, I am directed to inform that your request for extension of time for filing the additional information sought vide ROP of the hearing dated 2.6.2020 has been considered and the time to file the information has been extended till **16.7.2020**, with copy to the Respondents. The Respondents shall file their replies on or before **30.7.2020**, with copy to the Petitioner, who may file its rejoinder, if any, by **7.8.2020**. The parties shall ensure the completion of pleadings within the due date mentioned and no extension of time shall be granted. Subject to this, order in the Petition has been reserved by the Commission.

Yours sincerely

Sd/-

(B. Sreekumar)
Deputy Chief (Law)

Copy to:

All Respondents